GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA STARRED QUESTION NO. †*93

ANSWERED ON 08.02.2018

INTER-LINKING OF RIVERS

†*93. SHRI HARISHCHANDRA CHAVAN SHRI MANSUKHBHAI DHANJIBHAI VASAVA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has interlinked any of the rivers in the country;
- (b) if so, the river-wise details thereof along with the benefits accrued as a result thereof;
- (c) if not, the reasons therefor and the reaction of the Government thereto; and
- (d) the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION, ROAD TRANSPORT & HIGHWAYS AND SHIPPING

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF STARRED QUESTION NO. †*93 TO BE ANSWERED IN LOK SABHA ON 08.02.2018 REGARDING "INTERLINKING OF RIVERS" ASKED BY SHRI HARISHCHANDRA CHAVAN AND SHRI MANSUKHBHAI DHANJIBHAI VASAVA, M.Ps.

(a) to (d) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation in August 1980 for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports (FRs). The Pre-Feasibility Reports (PFRs) of the all 30 links have been prepared and circulated to the concerned State Governments. After survey and investigations, FRs of 14 links under Peninsular Component and FRs of 2 links and draft FRs of 7 links (Indian portion) under Himalayan Component have been completed. Present status, States concerned, and benefits are given in **Annexure**. The Inter-Linking of River (ILR) programme has been taken up on high priority. The Government is aware about several issues involved in the ILR programme and is pursuing it in a consultative manner.

The Supreme Court vide its judgment dated 27.02.2012 in the Writ Petition (Civil) No. 512 of 2002 on 'Networking of Rivers' along with Writ Petition No. 668 of 2002 directed the Union of India to constitute a Committee under the chairmanship of Minister of Water Resources for the implementation of ILR. A committee called "Special Committee on Interlinking of Rivers" was constituted for the implementation of ILR under the Chairmanship of the Union Minister (WR, RD & GR) vide Gazette Notification dated 23rd September, 2014. Fourteen meetings of this Committee have been held so far (last meeting held on 17.01.2018 at New Delhi), wherein Irrigation/ Water Resources Ministers and Secretaries of various States participated. The Special Committee on ILR takes into consideration all the suggestions/observations of stakeholders while planning and formulating ILR projects. Vigorous efforts have been made for generating consensus with development of alternative plans and also setting out road maps for implementation of mature projects. Further, MoWR, RD & GR vide O.M. dated 13th April, 2015 constituted a Task Force for Interlinking of Rivers (TF-ILR) under the Chairmanship of Shri B.N. Navalawala, Chief Advisor, MoWR, RD&GR. So far, eight (8) meetings of the TF-ILR has been held and the last meeting was held on 15.09.2017.

Four priority links under Peninsular Rivers Component have been identified for preparation of DPR viz; Ken-Betwa link project (KBLP) Phase –I & II, Damanganga-Pinjal link project, Par-Tapi-Narmada link project and Mahanadi-Godavari link project. The preparation of DPR of a project is taken up after consent of concerned State Governments. DPRs of KBLP Phase-I & Phase-II, Damanganga-Pinjal link project and Par-Tapi-Narmada link project have been completed. The technoeconomic clearance and various statutory clearances of the KBLP Phase-I have been accorded. Based on the request of Government of M.P., the DPRs of projects included under KBLP Phase-II viz., Lower Orr dam, Bina complex projects and Kotha barrage have been completed by NWDA/ Government of M.P. and submitted for techno-economical appraisal in Central Water Commission (CWC).

The techno-economic clearance of the Damanganga-Pinjal link project has been accorded subject to statutory clearances. The DPR of Par-Tapi-Narmada link project has been submitted for technical appraisal in CWC. The DPR of the Mahanadi – Godavari link could not be taken up as the Government of Odisha was not agreeable for Mahanadi – Godavari link, a mother link of 9 link system viz., Mahanadi – Godavari – Krishna – Pennar – Palar – Cauvery – Vaigai – Gundar linkage due to large submergence involved in Manibhadra Dam. Based on the suggestions of Govt. of Odisha, NWDA has prepared a preliminary revised proposal of Mahanadi- Godavari Link Project with reduced submergence and submitted to the Govt. of Odisha for consideration.

The implementation of ILR projects involves various steps such as preparation of PFRs/FRs; negotiation and consensus among concerned States; preparation of DPRs; clearance from appraisal agencies including clearance by Ministry of Environment & Forests and Climate Change (MoEF&CC) and Ministry of Tribal Affairs; techno-economic clearance by Advisory Committee on Irrigation, Flood Control & Multipurpose Projects of MoWR, RD & GR; investment clearance and the actual construction time required for the completion of the project as per DPR.

The implementation of a project is taken up after preparation of its DPR with the consensus of concerned States and obtaining requisite statutory clearances.

Annexure referred to in reply to part (a) to (d) of Starred Question No. $\dagger*93$ to be answered in Lok Sabha on 08.02.2018 regarding "Inter-linking of Rivers".

Present status of Inter Basin Water Transfer Links, the States involved, name of rivers, proposed benefits and status of Feasibility Reports/Detailed Project Report

Sl. No	Name	States concerned	States benefited	Annual Irrigation (Lakh ha)	Domestic and Industrial supply (MCM)	Hydro power (MW)	Present status
	Peninsular Component						
1	Component Mahanadi	Odisha,	Andhra	0.91+3.52 =	802	445	FR
1	(Manibhadra) -	Maharashtra, AP,	Pradesh&	4.43	002	115	completed
	Godavari	Karnataka,	Odisha	7.43			completed
	(Dowlaiswaram)	Chattisgarh&	Odisila				
	link	Telangana					
2	Godavari	-do-	Telangana	1.09+5.04=	413		FR
2	(Inchampalli) -	do	and Andhra	6.13	113		completed
	Krishna		Pradesh	0.13			Completed
	(Pulichintala) link		Tracesii				
3	Godavari	Odisha,	Telangana	2.87	237	975	FR
J	(Inchampalli) -	Maharashtra,	Totaligana	2.07	25,	775	completed
	Krishna	Madhya Pradesh,					
	(Nagarjunasagar)	AP, Karnataka,					
	link	Chattisgarh &					
		Telangana					
4	Godavari	Odisha,	Andhra	5.82	162		FR
	(Polavaram) -	Maharashtra, AP,	Pradesh				completed
	Krishna	Karnataka,					
	(Vijayawada) link	Chattisgarh&					
		Telangana					
5	Krishna (Almatti)	Maharashtra,	Andhra	1.90+0.68 =	56		FR
	Pennar link	Karnataka,	Pradesh&	2.58			completed
		Telangana&	Karnataka				
		AP					
6	Krishna	-do-				17	FR
	(Srisailam) –						completed
	Pennar link						
7	Krishna	Maharashtra,	Andhra	5.81	124	90	FR
	(Nagarjunasagar)	AP& Karnataka	Pradesh				completed
	- Pennar						
-	(Somasila) link						
8	Pennar (Somasila)	AP, Karnataka,	AP, Tamil	0.49+4.36 +	1105		FR
	- Cauvery (Grand	Tamil Nadu,	Nadu &	0.06 = 4.91			completed
	Anicut) link	Kerala &	Puducherry				
		Puducherry					

Sl. No	Name	States concerned	States benefited	Annual Irrigation (Lakh ha)	Domestic and Industrial supply (MCM)	Hydro power (MW)	Present status
9	Cauvery (Kattalai) - Vaigai -Gundar link	Karnataka, Tamil Nadu, Kerala & Puducherry	Tamil Nadu	3.38	185		FR completed
10	Ken-Betwa link a) Ken-Betwa Link Phase-I	Uttar Pradesh & Madhya Pradesh	Uttar Pradesh &Madhya Pradesh	2.66 + 3.69 =6.35	49	78	FR&DPR (Ph-I&II) completed
	b) Ken-Betwa link Phase-II	- do-	Madhya Pradesh	0.99	6	-	
11	Parbati - Kalisindh Chambal link	Madhya Pradesh, Rajasthan & Uttar Pradesh (UP requested to be consulted during consensus building)	Madhya Pradesh& Rajasthan	*Alt.I: 2.05+ 0.25 =2.30 (Alt.II: 1.77+ 0.43 = 2.20)	13.2		FR completed
12	Par-Tapi- Narmada link	Maharashtra & Gujarat	Gujarat& Maharashtra	2.32	76	22	FR&DPR completed
13	Damanganga- Pinjal link (As per DPR)	-do-	Maharashtra (only water supply to Mumbai)		895 (including 316 MCM from Pinjal dam proposed by GoM)		FR&DPR completed
14	Bedti- Varda link	Maharashtra, Andhra Pradesh & Karnataka	Karnataka	0.60		4	PFR completed
15	Netravati– Hemavati link	Karnataka, Tamil Nadu & Kerala	Karnataka	0.34			PFR completed.
16	Pamba- Achankovil- Vaippar link	Kerala & Tamil Nadu,	Kerala& Tamil Nadu	0.91		508	FR completed

Himalayan Component							
Sl. No	Name	States concerned	States benefited	Annual Irrigation (Lakh ha)	Domestic and Industrial supply (MCM)	Hydrop ower (MW)	Present status
1.	Manas-Sankosh- Tista-Ganga (M- S-T-G) link	Assam, West Bengal, Bihar& Bhutan	Assam, West Bengal & Bihar	2.08 + 1.82 + 2.64 = 6.54		5287	PFR complete d
2.	Kosi-Ghaghra link	Bihar , Uttar Pradesh &Nepal	Bihar& Uttar Pradesh	8.17+ 0.67 + 1.74 (Nepal) = 10.58	48		PFR complete d
3.	Gandak-Ganga link	-do-	Uttar Pradesh	37.99+2.41 (Nepal) = 40.40	700		Draft FR complete d (Indian portion)
4.	Ghaghra-Yamuna link	-do-	Uttar Pradesh	25.30 + 1.35 (Nepal) =26.65	1391	10884	FR complete d (Indian portion)
5.	Sarda-Yamuna link	Bihar, UP, Haryana, Rajasthan, Uttarakhand & Nepal	Uttar Pradesh & Uttarakhand	3.45 + 0.30 = 3.75	6250	3600	FR complete d (Indian portion)
6.	Yamuna- Rajasthan link	UP, Gujarat, Haryana & Rajasthan	Haryana & Rajasthan	0.435 + 2.442 = 2.877	57		Draft FR complete d
7.	Rajasthan- Sabarmati link	-do-	Rajasthan & Gujarat	5.35 + 2.04= 7.39	282		Draft FR complete d
8.	Chunar-Sone Barrage link	Bihar& UP	Bihar& Uttar Pradesh	0.30 + 0.37= 0.67			Draft FR complete d
9.	Sone Dam – Southern Tributaries of Ganga link	Bihar & Jharkhand	Bihar & Jharkhand	2.99 + 0.08=3.07	360	95	Draft FR complete d
10.	Ganga(Farakka)- Damodar- Subernarekha link	West Bengal, Odisha & Jharkhand	West Bengal, Odisha & Jharkhand	7.63 + 0.30 + 0.55 = 8.47	484	-	Draft FR complete d

11.	Subernarekha- Mahanadi link	West Bengal& Odisha	West Bengal& Odisha	0.18 + 0.365 = 0.545		9	Draft FR complete d
12.	Kosi-Mechi link	Bihar, West Bengal & Nepal	Bihar	2.99 + 1.75 (Nepal) = 4.74	24	3180	PFR complete d (Entirely lies in Nepal)
13.	Farakka- Sunderbans link	West Bengal	West Bengal	1.50	184		Draft FR complete d
14.	Jogighopa-Tista- Farakka link (Alternative to M- S-T-G)	-do-	Assam, West Bengal &Bihar		216	1115	Alternate to M-S-T-G link dropped.

- PFR- Pre Feasibility Report
 FR- Feasibility Report
 DPR- Detailed Project Report